

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-208**

C.A No. 1471/C-III/ND/2020

in

IB-1443(ND)/2019

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.

**Vs.**

M/s. Growthways Trading Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 28.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the Intervener/IT. Deptt. : Mr. Deepak Anand and Mr. Vipul Agarwal Advocates

For the IRP : Mr. Manoj Kumar Garg, Mr. Kundan Kumar Roy

**ORDER**

**CA No. 1471 of 2020**

Counsel for Resolution Professional is Present. He is directed to make compliance with the order dated 13.02.2020 and file status report.

List on 27.03.2020.

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

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**ORDER**

**CA No. 887 of 2020**

Under consideration is the Report regarding Constitution of the Committee of Creditors. The same is taken on record, subject to just exceptions.

**Accordingly, the CA stands closed.**



**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**